

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 9th November, 1979.

\*\*\*\*\*

NOTIFICATION  
INCOME TAX

No.3065/F.No.203/127/79-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub section (1) of Section 25 of the Income-tax Act, 1961, read with Rule 6(ii) of the Income-tax Rules 1962 under the category of "Scientific Research Association" in the field of medical research, subject to the following conditions:

- i) That the Foundation will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Foundation will furnish annual returns of its scientific research activities to the council for each financial year by 31st May, each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Foundation will furnish a copy of the annual audited statement of accounts to the council for each financial year by 31st May each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

THE BHARTIYA AIDGYA NIDHI MEDICAL RESEARCH FOUNDATION,  
BOMBAY.

This notification is effective for a period of 3 years  
from 5.10.79 to 4.10.1982

Sd/-  
( J.P. SHARMA )  
DIRECTOR TO THE GOVERNMENT OF INDIA

.....

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies),
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Dte of Q&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Ansari Nagar, New Delhi, with reference to their letter No.18/41/79-FA.II dated 5.10.79.
5. The Hony. Secretary, Bharatiya Arogya Nidi Medical Research Foundation, Daya Mandir, 123-125, Mumbadevi Road, Bombay-400003.
6. The Comptroller & Auditor General of India. (25 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi (5 copies).

Sd/-  
( J.P.SHARMA )  
DIRECTOR TO THE GOVERNMENT OF  
INDIA

AUTHORISED FOR ISSUE

*S. P. Sharma*  
ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITA, II/2911/691/RSP/79

\*PAHUJA\*